



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 31st July, 2022

NOTICE

Please take notice that the following matter listed in the Court – IV on 01.08.2022 at 10:30 AM as item no. 11 will not be taken up. The next date of hearing will be notified later.

| S No. | Case No. | Name of the parties | Counsel for Appellants | Counsel for Respondents |
|--------------|--|---|-------------------------------|--|
| 1. | Comp. App. (AT) (Ins) No. 477 of 2020 (PH) | Rahul Kumawat Vs. Bank of India & Anr. | Sanyat Lodha | Rajat Lohia- R1 Rahul Parasram Puria Keith Varghese-R2 |

By order of Hon'ble Chairperson

-Sd/-

Registrar